

[Sh. S.B. Chavan]

the fact that we will have to withdraw this Bill.

This evening we have the meeting of the Cabinet where the decision about the new Bill will be taken. If the hon. speaker were to waive certain rules, I can assure the hon. Members that either on 13th or on 14th we will be able to introduce the Bill.

[*Translation*]

SHRI MADAN LAL KHURAJIA: Please tell us when the elections will be held in Delhi.

SHRI S.B. CHAVAN: It does not relate to elections.

SHRI MADAN LAL KHURANA: The Bill has been passed and the Voter's list has been prepared. The Chief Election Commissioner has said that he will hold elections as and when the orders are issued by the Home Ministry. You should at least hold elections in Delhi.
(*Interruptions*)

[*English*]

SHRI RAM NAIK: I have raised a point of order Sir.

MR. CHAIRMAN: You did not say it is a point of order. You said that the Minister should reply. If it is a point of order, I rule it out because the word sufficient has not been defined anywhere in the said direction. The statement about withdrawal is not such a serious thing that more than this notice is required. Under the circumstances giving notice given in the morning is sufficient. Now I put the motion to the vote of the House.

The question is:

"That leave be granted to withdraw a Bill further to amend the Delhi Municipal

Corporation Act, 1957."

The Motions was Adopted

SHRI S.B. CHAVAN: I withdraw the Bill.

MR. CHAIRMAN: The House shall now take up Matters under Rule 377. Shri Vasant Pawar.

13.04 hrs.

MATTERS UNDER RULE 377

(i) **Need for widening of Bombay Nasik Pimpalgad Baswant portion of National Highway No.9**

[*English*]

DR. VASANT NIWRUTTIPAWAR (Nasik): Nasik, a pilgrimage centre of Kumbhmela is growing in the field of industry and agriculture. The holy place of Shirdi Saibaba is about 90 kms. away from here. Hence there is tremendous traffic by road and rail. I request the Central Government to undertake widening of National Highway No.4, from Bombay-Nasik-Pimpalgach Baswant. The construction of four lane of the National Highway is necessary. The Government of Maharashtra has also requested the Central Government in this regard.

I, therefore, request the Central Government to undertake the work for widening of Bombay-Nasik Pimpalgaon Baswant National Highway No.4.

(ii) **Need to sanction more funds for early commissioning of Thermal Power Plant at Suratgarh Tehsil of Sriganganagar district, Rajasthan.**

[*Translation*]

SHRI MANPHOOL SINGH (Bikaner): Mr.